

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH, BENGALURU**  
**(through web-based video conferencing platform)**

**ITEM No.19**  
**C.P. No.21/BB/2023**

**IN THE MATTER OF:**

M/s. Digiapt Software Technologies Pvt. Ltd. ... Petitioner  
v.  
The ROC ... Respondent

**Order under Section 252(3) of Companies Act, 2013**

**Order delivered on: 04.05.2023**

**CORAM:**

**MS. BIDISHA BANERJEE**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Qaisarahmed

**ORDER**

1. Heard the learned PCS for the Petitioner.
2. It is observed that the ROC has filed its report vide diary no.1923 dated 10.04.2023 and the same is taken on record.
3. List the matter for further consideration on **25.05.2023** before the Regular Bench.

Sd/-

**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

Sd/-

**(BIDISHA BANERJEE)**  
**MEMBER (JUDICIAL)**

Puja